

Web-

e-mail: law-jk@nic.in

Fax: **Jammu:** 0191-2546753(Nov-April),
Fax: **Srinagar:** 0194-2506063(May-Oct.)



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar

Subject:- Grant of "Special Pay" in favour the employees of the High Court of Jammu and Kashmir.

Reference:- State Administrative Council Decision No.127/15/2019 dated 13-06-2019.

GOVERNMENT ORDER NO:3181 - LD (A) of 2019.
D A T E D: 17 - 06 - 2019.

Sanction is accorded to the:-

- i. acceptance of the recommendations made in the meeting dated 16th May, 2019 of the Committee constituted vide Government Order 562-GAD of 2019 dated 09-05-2019; and
- ii. grant of "Special Pay" equivalent to 10% of the basic pay in favour of the employees of the High Court of Jammu and Kashmir".

The "Special Pay" shall remain a distinct element and shall not be merged with the basic pay.

By order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated: 17- 06 -2018

NO: LD (A) 2018/13

Copy to the:-

1. Learned Advocate General, J&K Srinagar.
2. Financial Commissioner, Finance Department. File bearing U.O.No. A/71(09)-iv-370 is returned herewith.
3. Secretary to Government, General Administration Department.
4. Registrar General, J&K High Court, Srinagar. This is with reference to his letter No. No.53612/G.S dated 28-12-2017.
5. Director Information, J&K, Srinagar.
6. Director Archives, Archaeology and Museums, J&K, Srinagar.

(Signature)
(Signature)

